

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 9/TT/2023

- Subject** : Petition for determination of Transmission Tariff from CODs to 31.3.2024 for Transmission Assets under "Eastern Region Strengthening Scheme XX (ERSS- XX)" in Eastern Region.
- Date of Hearing** : **16.7.2024**
- Coram** : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Bihar State Power (Holding) Company Limited and 5 others
- Parties Present** : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Sneha, Advocate, PGCIL

Record of Proceedings

The order in the instant Petition was reserved on 15.12.2023. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for the hearing today.

2. The learned counsel for the Petitioner submitted that the pleadings in the matter have completed and arguments have already been concluded.
3. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed the parties to file their respective written submissions/ Note, if any, within a week.
4. Subject to the above, the order was reserved in the matter

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

